

की विभूति निम्न : क्या सरकार ने कोई ऐसा निर्देश दिया है कि जब यह कोष तैयार हो तो ग्राम जनता के खरीदने लायक कीमत इसकी रखी जाए ताकि ग्राम जनता इसको खरीद सके ?

डा० का० ला० श्रीमाली : जी हाँ, कोशिश यही की जायेगी कि जितना सस्ता हो सके वह बने ।

Amount due to H.A.L. from Consumers

*150. **Shri Ram Krishan Gupta:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 366 on the 23rd November, 1959 and state:

(a) the nature of steps since taken to recover the amount of money due to Hindustan Aircraft Limited from consumers; and

(b) the result thereof?

The Deputy Minister of Defence (Sardar Majithia): (a). I. The Ad-hoc-Committee consisting of the representatives of the Ministries of Defence and Finance, Air Headquarters and H.A.L. examined in January, 1960 the outstanding claims of H.A.L. against the I.A.F. and agreed on the basis for settling them. H.A.L. are also revising their bills.

II. Government have authorised certain further provisional payments against the outstanding bills of H.A.L. in respect of the IAF orders.

III. H.A.L. are vigorously pursuing direct their claims against the non-Defence customers.

(b) I. H.A.L. have recovered a sum of Rs. 39.6 lakhs from the outstanding against the I.A.F. on 30-9-1959. As a result of the special efforts being made, they expect to realise a further sum of Rs. 57.7 lakhs before 31st March, 1960.

II. H.A.L. have since recovered a sum of Rs. 33 lakhs out of their claim

of Rs. 40 lakhs due from the Railways on 30-9-1959 and are pursuing the balance of the claims.

III. As regards the other customers, H.A.L. have since realised Rs. 7 lakhs and are progressing the remaining claims vigorously with the parties concerned for the realisation of the balance.

Shri Ram Krishan Gupta: May I know whether any interest has been charged on these outstanding claims?

Sardar Majithia: Not to my knowledge; I do not think any interest is being charged.

Shri Tangamani: May I know the value of the outstanding claims other than those relating to the IAF and the Railways. The hon. Minister stated that Rs. 7 lakhs had been collected. May I know the value of the other outstanding claims, and how much still remains to be collected?

Mr. Speaker: The hon. Member means 'from private individuals'?

Sardar Majithia: The balance due from the other customers as on 27th January, 1960 amounts to Rs. 37 lakhs.

Shri Supakar: As a result of the revision of the bills by the HAL, may I know whether there is any reduction or whether the amount has gone up?

Sardar Majithia: As I said, they are revising the bills, as a result of which they are going to give up certain claims.

Shri Supakar: What is the amount?

Sardar Majithia: It is only when they have completed the revision of the bills that we shall be in a position to say what the amount is.

Shri Nagi Reddy: May I know whether the revised amounts will also apply to consumers other than the IAF or the Railways?

Sardar Majithia: The revised bills are only so far as the IAF is concerned.

Shri Tridib Kumar Chaudhuri: May I know the reason why such large sums were allowed to fall into arrears?

Sardar Majithia: The HAL carries out quite a lot of work, and it roughly works out to about Rs. 71 lakhs per month. Normally, we do have three or four or five months' delay which raises that amount to quite a decent figure.

Shri Goray: May I know whether fresh orders are accepted from private concerns that are in arrears, so far as the earlier bills are concerned?

Sardar Majithia: So far as the private concerns are concerned, mostly, they were the airlines. The airlines are now embodied in the Indian Airlines Corporation, and they no longer exist.

Barauni Oil Refinery

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- *151. { **Shri K. C. Majhi:**
Shri S. C. Samanta:
Shri D. C. Sharma:
Shri P. K. Deo:
Shri Pangarkar:

Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether any progress has been made in the establishment of an oil refinery at Barauni;

(b) if so, the nature of progress made up to date; and

(c) the amount spent on the work done?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (c). A statement is laid on the Table of the House. [See Appendix I; annexure No. 48].

Shri R. C. Majhi: I find from the statement that advertisement for the recruitment of the trainees to be sent to Russia has been issued. May I know how many candidates have applied for this, and how many will be sent?

Shri K. D. Malaviya: I have not got the figures with me here as to the number of applications received. If the hon. Member gives me separate notice, I shall answer that question.

Shri R. C. Majhi: May I know how many will be sent to Russia for training in oil refineries?

Shri K. D. Malaviya: The number of trainees that have to be sent are according to the recommendation made in the project report.

Shri Sadhan Gupta: May I know by what time the Barauni refinery is expected to go into production, and by what time it will reach full production?

Shri K. D. Malaviya: The Barauni refinery is scheduled to go into production, according to present estimates and calculations, by early 1963, but the first phases of the completion will start from early 1962.

Shri S. C. Samanta: As we know, the process of acquisition of land takes time. May I know whether re-acquisition of lands will be taken up in order to speed up the work?

Shri K. D. Malaviya: Yes, the Government of Bihar have been requested to proceed with the acquisition of land, and we hope they are now acting on our advice, and I hope the acquisition proceedings will be completed soon.

Shri D. C. Sharma: May I know whether the setting up of this refinery will displace some families, and if so, whether due care has been taken to rehabilitate them?

Shri K. D. Malaviya: Yes, so far as the possession of land is concerned, it is quite possible that some numbers of the landowners may be dispossessed. Government will try their best to find out some work for them. We are also considering as to how best we could fit into our scheme the employment of such persons as are being displaced.

Shri Ramanathan Chettiar: May I know the amount of Soviet help that we are going to receive for this refinery?